



BAJAJ HOUSING FINANCE LIMITED

Corporate office: Cerebrum IT Park B2 Building 5th Floor, Kalyani Nagar, Pune, Maharashtra-411014.

Branch Office: Shop No.5, SCO 1-4, Dashmesh Enclave, Adjoining Keshav Hospital, Patiala-Lohgarh Road, Badal Colony, Zirakpur-140603.

Demand Notice Under Section 13 (2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

Undersigned being the Authorized officer of M/s. Bajaj Housing Finance Limited, hereby gives the following notice to the Borrower(s)/ Co-Borrower(s) who have failed to discharge their liability i.e. defaulted in the repayment of principal as well as the interest and other charges accrued there-on for Home loan(s)/ Loan(s) against Property advanced to them by Bajaj Housing Finance Limited and as a consequence the loan(s) have become **Non Performing Assets**. Accordingly, notices were issued to them under Section 13 (2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and rules there-to, on their last known addresses, however the same have been returned un-served/ undelivered, as such the Borrower(s)/ Co-Borrower(s) are hereby intimated/informed by way of this publication notice to clear their outstanding dues under the loan facilities availed by them from time to time.

Loan Account No./ Name of the Borrower(s)/ Co-Borrower(s)/ Guarantor(s) & Addresses	Address of the Secured/ Mortgaged Immovable Asset/ Property to be enforced	Demand Notice Date and Amount
Branch: LUDHIANA (LAN No. 426HSL86461726 and 426TSH86502667) 1. PRABHAT MISHRA (Borrower) 2. VIBHA RANI (Co-Borrower) Above 1 & 2 At H.No.10 C, Phase-1, Urban Estate, Jamalpur, Ludhiana, Punjab-141010. Above 1 Also at: House Cum Plot No.19 Property measuring 100 Sq.yrd, comprised in Khasra No.648, 649, 650, Khatta No.526/574 Situated at Village Mundian Kalan H.B. No.179 Abadi known as Harjap Nagar Teh & Dist. Ludhiana.	All that piece and parcel of the Non-agricultural Property described as: House Cum Plot No.19 Property measuring 100 Sq.yrd Comprised in Khasra No.648, 649, 650 Khatta No.526/574 Page No.618 as per Jamabandi for the Year 2004-2005 situated at Village Mundian Kalan H.B. No.179 Abadi known as Harjap Nagar Teh & Dist. Ludhiana. East: Neighbour Adm 22, West: Street 22 Ft, North: Neighbour Adm 41, South: Neighbour Adm 41.	30th January 2023 Rs.36,98,873/- (Rupees Thirty Six Lac Ninety Eight Thousand Eight Hundred Seventy Three Only)

This step is being taken for substituted service of notice. The above Borrowers and/ or Co-Borrowers Guarantors) are advised to make the payments of outstanding along with future interest within **60 days** from the date of publication of this notice failing which (without prejudice to any other right remedy available with Bajaj Housing Finance Limited) further steps for **taking possession** of the Secured Assets/ mortgaged property will be initiated as per the provisions of Sec. 13(4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

SCHEDULE-I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF B. KHERA FINANCIAL SERVICES PRIVATE LIMITED

1. NAME OF CORPORATE PERSON	B. KHERA FINANCIAL SERVICES PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	20/04/1995
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Delhi
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1995PTC067573
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Reg. Office : B-5/172, Basement, Safdarjung Enclave, New Delhi-110029
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08.02.2023
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sachin Sapra Address: 2/11B, Basement, Jangpura Block-A New Delhi-110014 IBBI Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005 Mobile : 9910219977 Email: sachinsapracs@yahoo.com
8. LAST DATE FOR SUBMISSION OF CLAIMS	10.03.2023

Notice is hereby given that M/s B. Khera Financial Services Private Limited has commenced voluntary liquidation on **08th February, 2023**.

The stakeholders of M/s B. Khera Financial Services Private Limited are hereby called upon to submit a proof of their claims, on or before **10th March, 2023** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 09.02.2023
Place : New Delhi

Sd/-
Sachin Sapra
Liquidator of B. Khera Financial Services Private Limited
IP Reg. No. IBBI/IPA-002/IP-N00005/2016-17/10005

इण्डियन ओवरसीज बैंक (भारत सरकार का उपक्रम)

RO: L

Date & Time of E
(With Auto exte
Last Date for submission of a

E-AUCTION S

E-Auction Sale Notice for the Sa
Financial Assets and Enforcem

Notice is hereby given to the publi
Director(s) and Legal Heir(s) that the
the constructive possession of which
creditor), will be sold on "AS IS WH
date of sale, for recovery of mention
Bank (Secured creditor) from men
Heir(s). The reserve price and earn
undersigned through
<https://www.mstcecommerce.com>

Sr. No.	Name & Address of Borrower/ Guarantors/ Mortgagors/ Directors/ Legal Heirs
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Branch : Aura
Ph

1.	Borrower: Shri Rajesh Kum Mishra S/o Sh. Shiv Swroo Mishra R/o 1/286, Bagha Katr Auraiya-206122 Mortgagor & Guarantor: S Shiv Swroop Mishra S/o Sh Ramnath Mishra R/o 1/28 Bagha Katra, Auraiya-206122
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अनुसूची-1

फार्म ए

सार्वजनिक उद्घोषणा

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)

विनियम, 2017 का विनियम 14]

बी. खेरा फाइनेंशियल सर्विसेज प्राइवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ

1. कॉर्पोरेट व्यक्ति का नाम	बी. खेरा फाइनेंशियल सर्विसेज प्राइवेट लिमिटेड
2. कॉर्पोरेट व्यक्ति के गठन की तिथि	20.04.1995
3. प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है	कंपनी रजिस्ट्रार, दिल्ली
4. कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या	U74899DL1995PTC067573
5. कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता	पंजी कार्यालय : बी-5/172, बेसमेंट, सफदरजंग एन्क्लेव, नई दिल्ली-110029
6. कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि	08.02.2023
7. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या	सचिन सपरा पता : 2/11बी, बेसमेंट, जंगपुरा ब्लॉक-ए, नई दिल्ली-110014 पंजीकरण संख्या : IBBI/IPA-002/IP-N00005/2016-17/10005 मोबाईल : 9910219977 ईमेल : sachinsapracs@yahoo.com
8. दावे जमा करने की अंतिम तिथि	10.03.2023

एतद्वारा सूचित किया जाता है कि बी. खेरा फाइनेंशियल सर्विसेज प्राइवेट लिमिटेड ने 08 फरवरी, 2023 को स्वैच्छिक परिसमापन प्रारंभ किया है।

बी. खेरा फाइनेंशियल सर्विसेज प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 10 मार्च, 2023 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है।

वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं।

दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा।

हस्ता./-

सचिन सपरा

तिथि : 09.02.2023

स्थान : नई दिल्ली

बी. खेरा फाइनेंशियल सर्विसेज प्राइवेट लिमिटेड परिसमापक

आई पी पंजी संख्या : IBBI/IPA-002/IP-N00005/2016-17/10005